

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **29.04.2024 (MONDAY)**  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30AM**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors.	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia-R1 Mr. Anand Varma-R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 137/2024 For Urgent listing IA No. 370/2024 For Condone Delay IA No. 371/2024 For Stay IA No. 372/2024	Central Board of Trustees Employees Provident Fund Rep by its Asst. Provident Fund Commissioner Vs Mr. Yadavilli Sai Karunakar, Liquidator of M/s BS Ltd.	Mr. R Vishnu	
3.	Comp App (AT) (CH) (Ins) No. 138/2024 For Condone Delay IA No. 373/2024 For Stay IA No. 374/2024	Chandy John Samuel rep by John Mathew Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Jolly John	
4.	Comp App (AT) (CH) (Ins) No. 149/2024 For Stay IA No. 398/2024	M/s. Megha Engineering & Infrastructure Ltd. Vs KSK Mahanadi Power Company Ltd Rep by Mr. Sumit Binani, RP	Mr. Mayur Mundra	Mr. Allwin Godwin For Caveator

5.	Comp App (AT) (CH) (Ins) No. 124/2024 For Stay IA No. 335/2024 For Exemption IA No. 334 & 336/2024 To implead IA No. 348/2024	Preca Solutions India Pvt Ltd. Vs CA Naren Sheth, Liquidator, Aster Pvt. Ltd.	Mr. Naman Tandon	Mr. Varun Srinivasan
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For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. JagiaR1, R2a, R2d, R5- R10
7.	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnik rishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
8.	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors. <b>WITH</b>	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
9.	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
10.	Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

11.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.  <b>WITH</b>	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
13.	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
14.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
15.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd.	Mr. Arun C Mohan	Mr. Vishnu Mohan
16.	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan- R1 Mr. Manjeet Buch IRP/R2

	IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023			
17.	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
18.	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr.	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu - R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj  <b>WITH</b>	Ms. Abitha Banu	Mr. B Thilak Narayan
20.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan-R1 R2
22.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	M/s Stelling Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs M/s Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh- R1
23.	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 6 Ors.  <b>WITH</b>	Mr. Rohan Kothari	Mr. VVSN Raju – R1
24.	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju – R1
25.	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Aveena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram	Mr. J Basava Raja
26.	Comp App (AT) (CH) No. 10/2024For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain- R1-R5

27.	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
28.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd.	Mr. Amir Bavani	Mr. T Deendhayalan
29.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2
30.	Comp App (AT) (CH) (Ins) No. 54/2024 For Stay IA No. 165/2024 To dispense with IA No. 168/2024 For Direction IA No. 166 & 167/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran- R1 Mr. P Giridharan-R2 R3
31.	Comp App (AT) (CH) (Ins) No. 56/2024 For Stay IA No. 174/2024 To dispense with IA No. 175/2024 For Direction IA No.172 & 173/2024	Precious Energy Holdings Vs Radhakrishnan Dharmarajan, RP of Coastal Energen Pvt. Ltd. & 2 Ors.	Mr. Rajkumar Jhabakh	Mr. T Ravichandran- R1 Mr. P Giridharan-R2 R3
32.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Surya Teja Nalla
33.	Comp App (AT) (CH) (Ins) No. 65/2024 For Stay IA No. 192/2024	Nadimpally Harinadha Raju Vs Vamsi Kambhammettu RP of M/s. Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	

34.	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC Fab Pvt. Ltd. &	Mr. AG Sathyanarayana	
35.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1
36.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1
37.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Mr. Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
38.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No. 331/2024 For Stay IA No. 332/2024 Additional docs. IA No. 333/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Mr. Rohan Ved- R1

#### For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113/2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. Bendi Raviteja

40.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Surya Teja Nalla	M/s. J Sagar Associates Mr. Vinod Kumar
41.	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyananarayana n
42.	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain
43.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
44.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
45.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
46.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4



47.	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India Erattupetta Branch & 2 Ors	Mr. S. Easwaran Mr. Jerin Asher Sojan	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
48.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
49.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
50.	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran
51.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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